

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-548
IB-102/ND/2021

IN THE MATTER OF:

M/s Super Medical AID

V/s

Medeor Hospital Ltd (Formely Known As Rockland Hospital Ltd)

....Applicant

...Respondent

SECTION

U/s 9 IBC

Order delivered on 25.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

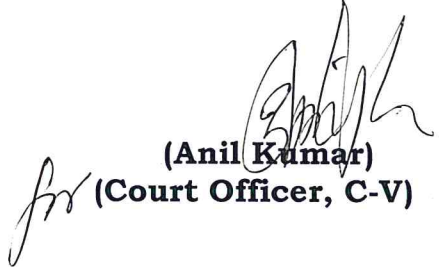
PRESENT:

For the Applicant :

For the Respondent :

ORDER

Since, the Hon'ble Member (T) is going to attend special bench. Therefore,
due of paucity of time, list the matter on **20.04.2021**.


(Anil Kumar)
(Court Officer, C-V)